

REVISED

ITEM NO.1501
(For Judgment)

COURT NO.2

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2870/2007

BHARAT PETROLEUM CORP.LTD.

Appellant(s)

VERSUS

R.CHANDRAMOULEESWARAN AND ORS.

Respondent(s)

WITH

SLP(C) No. 2645/2010
SLP(C) No. 19246/2010
SLP(C) No. 34955/2011
SLP(C) No. 34945/2011
SLP(C) No. 34839/2011
SLP(C) No. 16686/2012
SLP(C) No. 17435/2012
SLP(C) No. 29712-29713/2013
SLP(C) No. 7165/2016
SLP(C) No. 3842/2017
SLP(C) No. 32286/2017
SLP(C) No. 18342-18343/2018

Date : 28-01-2020 These matters were called on for pronouncement of Judgment today.

For Appellant(s)

Mr. Rahul Narayan, AOR

Mr. Parijat Sinha, AOR

For Respondent(s)

Mr. Awanish Sinha, AOR

Mr. Chandra Shekhar Yadav, Adv.

Mr. Pankaj Kumar, Adv.

Mr. Vikas Mehta, AOR

Mr. Apoorv K., Adv.

Ms. Anushree Menon, Adv.

Mr. K. K. Mohan, AOR

Mr. V. Balaji, Adv.

Mr. Asaithambi MSM, Adv.

Mr. C. Kannan, Adv.

Ms. Neha Singh, Adv.
Mr. Rakesh K. Sharma, Adv.
Mr. Narendra Kumar, AOR

Mr. Shiv Prakash Pandey, AOR

Mr. M. Yogesh Kanna, AOR

Ms. Prabha Swami, Adv.
Ms. Divya Swami, Adv.
Mr. Nikhil Swami, AOR

Mr. N. L. Ganapathi, AOR

Mr. Chandra Bhushan Prasad, AOR

Mr. E. C. Agrawala, AOR
Mr. Rishi Agrawala, Adv.
Ms. Madhavi Agrawal, Adv.
Ms. Abha Saigal, Adv.
Ms. Prashi Tyagi, Adv.

Mr. R. Balasubramanian, Sr. Adv.
Mr. M. A. Chinnasamy, AOR
Ms. C. Rubavathi, Adv.
Mr. V. Senthil Kumar, Adv.
Mr. K. Ethiraj, Adv.
Mr. P. Raja Ram, Adv.

Mr. R. Balasubramaniam, Sr. Adv.
Mr. S. Ramesh, Adv.
Mr. R. Venkataraman, Adv.
Mr. M. Thangathuari, Adv.
Mr. Kumar Dushyant Singh, AOR

Mr. M. A. Krishna Moorthy, AOR

Mr. S. Nagamuthu, Sr. Adv.
Mr. T. R. B. Sivakumar, AOR
Mr. M.P. Parthiban, Adv.
Mr. A.S. Vairavan, Adv.
Mr. R. Sudhakaran, Adv.
Mr. Hardik Gautam, Adv.
Ms. Shalini Mishra, Adv.

Ms. Kamakshi S. Mehlwal, AOR

Mr. Vijay Kumar, AOR
Mr. Pukhrambam Ramesh Kumar, AOR

Hon'ble Mr. Justice Sanjiv Khanna pronounced the Judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana, His Lordship and Hon'ble Mr. Justice Krishna Murari.

Delay condoned in filing application for substitution and application for substitution is allowed in Special Leave Petition (C) No.34945 of 2011 and the legal representatives of the deceased sole respondent are brought on record.

Leave granted.

The appeals are dismissed in terms of the signed Reportable Judgment.

Pending applications filed in the matters also stand disposed of.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)

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S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2870/2007

BHARAT PETROLEUM CORP.LTD.

Appellant(s)

VERSUS

R.CHANDRAMOULEESWARAN AND ORS.

Respondent(s)

WITH

SLP(C) No. 2645/2010

SLP(C) No. 19246/2010

SLP(C) No. 34955/2011

(FOR APPLICATION FOR SUBSTITUTION ON IA 15023/2018 AND FOR
CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
45474/2018)

SLP(C) No. 34945/2011

SLP(C) No. 34839/2011

SLP(C) No. 16686/2012

SLP(C) No. 17435/2012

SLP(C) No. 29712-29713/2013

SLP(C) No. 7165/2016

SLP(C) No. 3842/2017

SLP(C) No. 32286/2017

SLP(C) No. 18342-18343/2018

Date : 28-01-2020 These matters were called on for pronouncement of
Judgment today.

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For Respondent(s)

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Mr. Asaithambi MSM, Adv.
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Ms. Kamakshi S. Mehlwal, AOR

Mr. Vijay Kumar, AOR

Mr. Pukhrambam Ramesh Kumar, AOR

Hon'ble Mr. Justice Sanjiv Khanna pronounced the Judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana, His Lordship and Hon'ble Mr. Justice Krishna Murari.

Delay condoned in filing application for substitution and application for substitution is allowed in Special Leave Petition (C) No.34955 of 2011 and the legal representatives of the deceased sole respondent are brought on record.

Leave granted.

The appeals are dismissed in terms of the signed Reportable Judgment.

Pending applications filed in the matters also stand disposed of.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)